प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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February 21, 2025

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949– Shankarrao Mohite Patil Sahakari Bank Ltd., Akluj, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to Shankarrao Mohite Patil Sahakari Bank Ltd., Akluj, Maharashtra under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive NGP.DOS.SSM 2.No.S1389/15-04-616/2022-2023 dated February 23, 2023, for a period of six months up to August 24, 2023 as modified from time to time which were last extended up to close of business on February 24, 2025 vide DOR.MON/D-74/12.22.275/2024-25 dated November 21, 2024.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on February 24, 2025.
- 3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on February 24, 2025 to the close of business on May 24, 2025, subject to review.
- 4. Other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2024-2025/2229 (Puneet Pancholy)
Chief General Manager